

(c) The Institute of Applied Man Power Research, Delhi, reported that on the basis of information received from National Sample Survey Organisation and Directorate General, Employment and Training, Ministry of Labour, the number of unemployed medical graduates in the country in 1994 is estimated to be about 13,000. However, all of them may not be unemployed as being professionals, majority of them are self-employed.

Besides the private sector, both the Central and the State Governments have been strengthening the urban and rural health care infrastructure to provide increased employment opportunities to the medical graduates.

Research regarding Earthquake

1286. SHRI ANKUSHRAO RAOSAHEB TOPE:

SHRI RAJENDRA AGNIHOTRI:

Will the PRIME MINISTER be pleased to state:

(a) whether any further research work has been undertaken for predicting massive earthquake; and

(b) if so, the details and outcome thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Globally, there is no accepted operational scientific technique of predicting earthquakes. Upgradation of earthquake monitoring capabilities and understanding of earthquake processes is the focus of present research efforts.

(b) Does not arise, Sir.

Family Welfare Programme in Kerala

1287. PROF. SAVITHRI LAKSHMANAN: Will the PRIME MINISTER be pleased to state:

(a) the details of the programmes being implemented with foreign assistance under family welfare programme in Kerala;

(b) if so, whether the work is in progress as per schedule;

(c) if not, the reasons thereof; and

(d) the steps taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) to (d) The Child Survival and Safe Motherhood (CSSMP) Programme is being implemented in a phased manner in all the districts of the Country including the State of Kerala with joint funding of UNICEF, International Development Agency (IDA) and Govt. of India. Till the year 1994-95, 9 districts of Kerala have been taken up under CSSM Programme. The performance of the Programme in Kerala is satisfactory.

Besides, under World Bank assisted Social Safety Net Scheme, funds have been provided to upgrade the Primary

Health Centres in one district of Kerala where Crude Birth Rate is more than 39 per thousand. The Scheme is being operationalised since 1992-93 and 5 primary health centres are taken up every year.

[Translation]

Family Planning Programme

1288. SHRI CHHITUBHAI GAMIT: Will the PRIME MINISTER be pleased to state:

(a) the number of persons operated upon for family planning in Gujarat during the last three years, year-wise;

(b) the number of persons who died during or after operation during the said period, year-wise; and

(c) the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) Number of Sterilisation operations performed in Gujarat State during the years 1991-92, 1992-93 and 1993-94 were 2,57,335, 2,57,378 and 2,87,563 (provisional) respectively.

(b) Number of persons who died during or after Sterilisation operation during the years 1991-92, 1992-93 and 1993-94 were 20, 17 and 20 respectively.

(c) The main reasons for death during Sterilisation operations are septicaemia cardio-respiratory arrest, pulmonary embolism, shock, thrombosis, intestinal perforation, tetanus, brain haemorrhage, meningitis, peritonitis etc.

[English]

Hospitals in Gujarat

1289. DR. AMITLAL KALIDAS PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether there is any plan to open fully modernised hospitals in Gujarat with Central assistance;

(b) if so, the locations thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) No, Sir.

(b) and (c) Do not arise.

[Translation]

Technological Assistance

1290. SHRI MANJAY LAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to offer more technological assistance to small scale industries as reported in 'Jansatta' dated February 26, 1995;

(b) if so, the details thereof;

(c) whether the Government are considering any action plan to wipe out the financial constraints faced by the small scale industries;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) and (b) Government have already promoted setting up of various technological institutions in the form of process and product development centres and other specialised institutions of providing support to the small scale industries for various product groups such as electrical instruments and appliances, essential oils, sports goods, foundry and forged products, electronics, hand tools, ceramics etc. In addition tool room and training centres have been established at Ludhina, Calcutta and Hyderabad etc., to provide quality toolings, consultancy, common service facilities in the area of tool production, and long term and short term training in tool and dia making, CNC technology and other industry related subjects. An institution for providing specialised training courses in foot-wear has also been established. Regional Testing Centres and Field testing Stations under Small Industries Development Organisation have been established to provide testing facilities to the small scale industries for assisting in quality up-gradation.

Further, new tool rooms are being set up at Ahmedabad, Aurangabad, Indore, Jamshedpur and Bhubaneswar. Also a process and product development centre is being established at Coimbatore for providing technological support to the pump and motor industries.

(c) and (d) On the basis of recommendation of Committee appointed by the Reserve Bank of India under the Chairmanship of Shri P.R. Nayak to examine the adequacy of institutional credit in the SSI sector, a special package of measures of financing small scale industries has been incorporated in the credit policy issued by RBI in April 1993. The RBI has issued detailed guidelines to commercial banks on various aspects of financing the SSI sector. With a view to ensure that disbursement of credit is not delayed, banks have been instructed to adhere to the time limit for disposal of applications. Requests for increase in limits should be considered expeditiously and decision should be taken promptly within 6 weeks. Besides RBI has also advised the banks to open specialised SSI branches to cater to the needs of SSI units.

Banks and State Financial Corporations have been designated specially to meet the credit requirements of SSI sector in 85 districts where these units are concentrated through single window scheme. Specialised bank branches to cater exclusively to SSI units have also been recommended by the Committee and accepted by the Reserve Bank of India.

(e) Does not arise.

[English]

Joint Naval exercises by India and Singapore

1291. SHRI CHITTA BASU: Will the PRIME MINISTER be pleased to state:

(a) whether joint Naval exercises were held recently with Singapore; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) The joint Anti-Submarine Warfare Training exercise was conducted near Port Blair from 12 to 19 January, 1995. One "F" class submarine and one "Leander" class frigate of the Indian Navy and two "Victory" class corvettes of the Republic of Singapore Navy participated.

Cement Corporation of India

1292. SHRI BHAWANI LAL VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Cement Corporation of India Units loss the substantial production in Madhya Pradesh, Andhra Pradesh, Karnataka and Assam for about five months in a year i.e. from January to May every year due to the scheduled power cuts and non-availability of captive power with CCI plants; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) and (b) The production in most of the units of CCI located in Madhya Pradesh, Andhra Pradesh, etc. is generally adversely affected by the periodic power-cuts imposed by the State Electricity Boards. Since the Units do not have adequate captive power, Government have recently allocated funds to the extent of Rs. 25.00 crores to mitigate this problem. The funds have been released to the CCI during the current financial year.

Wind Energy

1293. SHRI BOLLA BULLI RAMAIAH: Will the PRIME MINISTER be pleased to state:

(a) whether any survey has been conducted to assess the wind energy potential in Andhra Pradesh;

(b) if so, the details and outcome thereof; and

(c) the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (c) Yes, Sir. Under the National Wind Resource Assessment Programme, 12 sites with an assessed potential of 850 MW have so far been identified for wind power projects in Andhra Pradesh. The State Government has announced an attractive policy for private sector participation in wind power projects. A total capacity of 4.5 MW has already been established and private sector proposals aggregating to over 400 MW have